

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-429(PB)/2017

IN THE MATTER OF:

Mahakali Enterprises

.....Petitioner

v.

Punj Lloyd Limited & Ors.

.....Respondents

SECTION : UNDER SECTION 9

Order delivered on 07.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Ms. Anubhuti Seth, Advocate

For the Respondent(s):

**Mr. Mrinal Bharti & Mr. Manish Shekhari,
Advocates**

**Mr. Sanjay Kumar Ruia, Professional
Representative**

ORDER

For order, see (IB)-427(PB)/2017.

07.11.2017

Vineet